

## CORRIGENDUM

In Continuation of Court's notice dated 31.07.2019 as communicated vide memo no.63159-63198/Accounts dated 31.07.2019, the name of Candidate at sl.no.26 may be read as Sri Naresh Prasad,ex-Typist(emp code-2006).

Other details of aforesaid notice may remain same.



**Registrar General. J/c**

**Memo No. 64987-64995 /Accounts, Dated 06-08 /2019.**

Copy forwarded to Registrar(IT)-cum-CPC I/c, Patna High Court, Patna /Joint Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna/O.S.D(Computerization), Patna High Court, Patna/Section Officer, I/c ,Accounts(General) Section ,Patna High Court, Patna/Treasury Officer, Patna Secretariat Treasury, Patna (along with bill)/Court Officer, Patna High Court, Patna/Supervisor, In-charge, Digitization Cell, Patna High Court, Patna/Senior Programmer, Patna high Court( for uploading the same on official website of Patna High Court, Patna) and person concerned for information and necessary action.



**Registrar General. J/c**